

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

OA.43/92
w/c MA.82/92

Date of the order : 20-3-92

Between :

P. Siva Prasad .. Applicant

and

1. The Superintendent of Post Offices
Gudivada Division, Gudivada 521301

2. The Post-Master General
Vijayawada - 520002

3. The General Manager
Hyderabad Telecom District
Suryalok Complex, Gunfoundry
Hyderabad.

.. Respondents

Counsel for the applicant : Mr. K. Sudhakar Reddy,
Advocate

Counsel for the respondents : Mr. N.R. Devraj, Addl.CGSC

CORAM :

HON'BLE SRI C.J. ROY, MEMBER(JUDICIAL)

(Order of the Single Bench delivered by Hon. C.J. Roy,
Member (Judicial))

Mr. K. Sudhakar Reddy, learned counsel for the applicant
and Mr. N.R. Devraj, learned counsel for the respondents are
present and heard. The M.A.82/92 for condoning the delay
petition is heard and the delay is condoned.

In the main OA No.43/92, this applicant claims a relief
of payment of daily allowance due to the applicant with
interest from 16-4-1984 to 15-5-1984, also half DA for 150 days
from 16-5-1984 to 12-10-1984.

In the application at page 3, there are three officials
names were given to whom these payments were made by the

Respondents. The facts and circumstances are similar to the persons to whom these benefits have been extended.

Under these circumstances, the respondents are directed to consider payment of similar benefits to the applicant herein in the event of their finding that this applicant is also similarly situated and if so they are directed to make the payments as claimed in the OA.

Mr. Devraj draws my attention to a letter received by him that the respondents are in search of records with reference to the payments.

With these observations, this OA is disposed of at the admission stage.

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(C.J. Roy)
Member (Jud1)

Dated 20th March, 1992
Dictated in Open Court

S. B. J.
Deputy Registrar (D)

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To

- 1) The Superintendent of post office,
Gudivada Division, Gudivada - 301
- 2) The Post Master General, Vijayawada - 2
- 3) The General Manager,
Hyderabad Telecom district,
Suryakanta Complex, Gunfoundry, Hyderabad.
- 4) one copy to Mr. K. Sudhakar Reddy, Advocate, (AT-Hyd)
- 5) one copy to Mr. N.R. Devraj, Addl. Cusec, (AT-Hyd)
- 6) one spare copy.

B.M.

Parul
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